

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

120. C.P. 01/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Karad Chemicals and Allied Products Private  
Limited

V/s.

Katalyst Software Services Limited.

SECTION 241-242 OF COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List this matter on  
**13.08.2024.**

**Sd/-**  
CHARANJEET SINGH GULATI  
Member (Technical)  
*Prajakta*

**Sd/-**  
LAKSHMI GURUNG  
Member (Judicial)